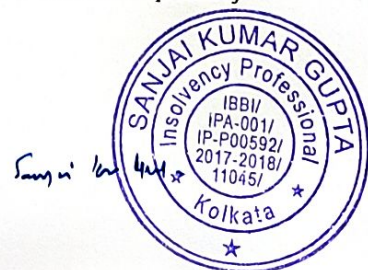


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S KRISH ISPAT COMPANY LIMITED, OPERATING IN STEEL INDUTRY AT
FATUHA, PATNA, BIHAR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Krish Ispat Company Limited (KICL) PAN: AAFCS4065H CIN: U23101BR1999PLC009044
2.	Address of the registered office	Plot No. C-7, Industrial Area, Fatuha, Patna Bihar, India, 803201
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Fatuha Industrial Area, Plot no. C-7, Road no. 9 and Industrial plot No C 8, C- 9, & D-8 Patna: 803201.
5.	Installed capacity of main products/ services	1000 to 1500 MT/month TMT Bars
6.	Quantity and value of main products/ services sold in last financial year	Information not Available
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – cirp.kicl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at cirp.kicl@gmail.com
10.	Last date for receipt of expression of interest	13-08-2025
11.	Date of issue of provisional list of prospective resolution applicants	15-08-2025
12.	Last date for submission of objections to provisional list	20-08-2025
13.	Date of issue of final list of prospective resolution applicants	22-08-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-08-2025
15.	Last date for submission of resolution plans	23-09-2025
16.	Process email id to submit Expression of Interest	cirp.kicl@gmail.com

KICL & Apex Steel Private Limited (ASPL) in CIRP, both are related party (same promoter), the CoC consists of only one SFC member in both the CIRPs, ASPL is using the land of KICL as Godown and some of the assets of KICL are inside the Godown of the ASPL. ASPL & KICL both are into business of Iron & Steel. In view of these the CoC in its meeting held on 14-07-2025 has decided to Publish EOJ jointly for KICL & ASPL both and interested participants for KICL shall mandatorily require to participate in the resolution process of KICL also. Similarly, the CoC of ASPL in its meeting held on 25-07-2025 has also decided as above
**As per the best available information received from the suspended Board of Directors.*





Place: Kolkata
Date: 29.07.2025

Sanjai Kumar Gupta

Sd/- **Sanjai Kumar Gupta**
Resolution Professional

For Krish Ispat Company Limited in CIRP
IBBI/PA-001/IP-P00592/2017-2018/11045
5A, Akma, 27A, Bagmari Road, Kolkata -700054
AFA Valid Upto: 31st December, 2025